

MR. SPEAKER : I do not know. But this is not subject to be taken up like this.

श्री हरिकेश बहादुर : अखबारों में खबरें हैं ।

अध्यक्ष महोदय : अखबारों का काम है देना ।

श्रीमती प्रमिला वण्डवते (बम्बई उत्तर मध्य) : अध्यक्ष महोदय, बंगला देश के बार्डर पर...

अध्यक्ष महोदय : आपको क्या हुआ गया है । मैंने हाथ जोड़कर बोला है कि डिस्कशन करवा रहा हूँ । यह मैं पांचवीं दफा कह रहा हूँ । जिसको पूछना है, पूछ लो । Should I sit somewhere else where every body can come and ask time and again ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I suggested a way out. Unfortunately, the Chair did not accept. You always call Shri-mati Pramila Dandavate first. Prof. Madhu Dandavate taken the lead and she is left behind.

अध्यक्ष महोदय : प्रो वण्डवते से मैं लड़ सकता हूँ और उनसे मैं हाथ जोड़ता हूँ ।

SHRI BHOGENDRA JHA (Madhu- bani) : The Government of Argentina has expressed disapproval of inaction on the part of India-the Chair Person of the Non-aligned Movement-in regard to the Resolution adopted by NAM about disarmament. Will you allow any discussion ?

MR. SPEAKER : You may please give me something in writing. It there is any possibility for discussion or if it is within rules I will consider it.

You can see me.

12.16 hrs.

#### PAPERS LAID ON THE TABLE

##### Notification under Standards of Weights and Measures Act

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table a copy of the Standards of Weights and Measures (Packa-

ged Commodities) Amendment Rules, 1984 (Hindi and English Versions) published in Notification No. G.S.R. 253 (E) in Gazette of India dated the 31st March, 1984, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976.

[Placed in Library see No. LT-8198/84]

Annual Report, Accounts and Amrit Report of Narmada Control Authority, New Delhi for period from 1.7.82 to 30.6.83

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, New Delhi, for the period from 1st July, 1982 to 30th June, 1983 along with Accounts and the Audit Report thereon under Clause 10 of the Statutory Order regarding setting up of the Narmada Control Authority.

[Placed in Library see No. LT-8199/84].

##### Notifications under Central Excise Rules Customs Act

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944
  - (i) G.S.R. 290 (E) published in Gazette of India dated the 18th April, 1984 together with an explanatory-memorandum making certain amendment to Notification No. 25/84 CE dated the 1st March, 1984 so as to prescribe concessional rates of excise duty for specified varieties of papers produced by paper mills not having any bamboo or wood pulp plant and using unconventional raw materials to the extent of at least 50 per cent by weight of pulp.
  - (ii) G.S.R. 291 (E) published in Gazette of India dated the 18th April, 1984 together with an explanatory memorandum making certain amendment to Notification Nos. 33/84-CE and 53/48-CE dated the 1st March 1984.